

Dated the 9<sup>th</sup> July, 2021

**CORRIGENDUM TO THE OPEN TENDER ENQUIRY PUBLISHED ON 28<sup>th</sup> JUNE, 2021 FOR SELECTION OF SUITABLE CONTRACTOR FOR RENOVATION OF CONFERENCE ROOM WITH INTERIORS, FURNITURE & FIXTURES, AUDIO/VISUAL, CIVIL & OTHER MISC WORK AT 3rd FLOOR, FSSAI, FDA BHAWAN, NEW DELHI.**

This is with reference to the Tender Document published at CPP Portal on 9<sup>th</sup> June, 2021 inviting on line bids for the subject work. Pre-Bid Meeting was held on 02 July, 2021 in FDA Bhawan, Kotla Road, New Delhi-110 002 wherein various issues were discussed with the prospective bidders present in this meeting. The following amendments are hereby made through this corrigendum which may be perused for reference and adhere to while submitting bids. Brief record of pre bid meeting is attached (**Annexure–A for information of all concerned**).

<b><u>S.No.</u></b>	<b><u>FOR</u></b>	<b><u>READ</u></b>
(I)	<u>Sl.No.41 to 46 under Audio/Visual Items mentioned in Part-II of the RFP</u>  Approved Make :- Beyer dynamic, Shure, AKG	<u>Sl.No.41 to 46 under Audio/Visual Items mentioned in Part-II of the RFP-</u>  Approved Make :- <b>Beyer dynamic, Shure, Work-pro</b>

2. Other terms and conditions/contents mentioned in tender document (RFP) will remain unchanged. This issues with the approval of Competent Financial Authority.

Sd/  
(Ravinder Kumar)  
Asstt Dir (GA)

Encl : Annexure-A to Corrigendum (Brief Record of Pre Bid Meeting)

**ANNEXURE-A TO CORRIGENDUM**  
**F.No.18-07/GA/2019-20/FSSAI dated 9<sup>th</sup> July, 2021**

**MINUTES OF PRE-BID MEETING HELD ON 02 JULY, 2021 AT 1100 HRS**  
**AT 5<sup>th</sup> FLOOR, FDA BHAWAN, NEW DELHI-110 002 IN CONNECTION WITH**  
**SELECTION OF SUITABLE CONTRACTOR FOR RENOVATION OF CONFERENCE**  
**ROOM WITH COMPLETE INTERIORS, FURNITURE & FIXTURES,**  
**AIRCONDITIONING SYSTEM, AUDI/VISUALS AND MISC CIVIL WORK AT 3<sup>RD</sup>**  
**FLOOR, FDA BHAWAN**

An Open Tender was published on 28-06-2021 at online CPP Portal & FSSAI's website for selection of suitable contractor to carry out the subject work at 3<sup>rd</sup> floor FDA Bhawan, Kotla Road, New Delhi. A pre bid meeting was held on 02 July, 2021 at 1100 hrs. The last date for submission of bids has been kept as 22<sup>nd</sup> July, 2021. The following FSSAI officials and empaneled expert were present: -

- (i) Mr. Ravinder Kumar, AD(GA)
- (ii) Mr. Pankaj Gera, AD(GA)
- (iii) Mr. Ved Prakash Rathore, AE(Civil), CPWD (Retd) – Sr Expert

2. During the pre-bid meeting the undermentioned probable bidders were present: -

- (i) Mr. Dhiraj Navani, Proprietor, M/s Kamini Constructions
- (ii) Mr. Sunil Gandhi, rep of M/s Kartik Infotech Services
- (iii) Mr. Kartik Gandhi, from M/s Pinnacle Business Corporation

3. The probable bidders raised various queries and made few suggestions in the Tender Document and also sought clarification on the RFP which are appended below for reference with clarifications given: -

S.No.	Observations	Clarifications
(i)	It was pointed out that the false ceiling design is not specific and in case wooden paneling is to be incorporated during work execution then the rates would variate.	It was clarified that false ceiling is to be done as per existing. However, in case there is any difference due to interior drawing, the deviation would be paid additional as per approved CPWD rates.
(ii)	It was further stated by the bidders that the <b>AKG</b> brand mentioned for audio/visual category is difficult to make available and moreover there would be warranty issue. Therefore, any other brand like <b>Work-Pro</b> , already mentioned for other items, may be replaced with AKG in order to have equal pricing and maintain quality.	It was apprised that the same would be done in the interest of organization to have good quality products only.
(iii)	It was pointed out that there is no provision made in the RFP for air-	It was clarified by the Expert and AD(GA) that there is already central

	conditioning in Conference Room. After getting the false ceiling work done or in case any other agency is appointed for that job, it would be difficult to coordinate and complete the job within stipulated time frame.	air-conditioning system in the building. In case it is felt that the cooling impact in the room due to glass wall is less and better air-conditioning required, this situation is to be dealt separately for 4 <sup>th</sup> floor and other room parallel to the room earmarked for Conference room. Therefore, the present work would not be affected and in case false ceiling need to be re-done with minor changes the same would be carried out accordingly.
(iv)	It stated that the layout plan with detailed furniture drawings be provided to enable the bidders to submit their quotations properly. Further the work would be commenced only on receipt of detailed drawings so that the furniture could be fabricated simultaneously while carrying out the civil/electrical and false ceiling jobs. Only then the work could be completed in 60 days' time. In case there is delay in decision on interiors, the time line would be accordingly required to be extended. Further in case of third wave of Corona there is any lockdown or pandemic situation, the period should be excluded to meet the time line.	It was clarified that layout plan would be published along with pre bid minutes and working drawings would be provided in due course and selected agency would not be held responsible for delay in work due to this reason. Moreover, in case there is lock down due to pandemic, the period of such lockdown shall be excluded from the timeline given for work completion.
(v)	A clarification was sought whether there is any restriction on working hours or movement of items into the premises.	It was clarified that there is no restriction of any kind from FSSAI for executing the awarded work.
(vi)	The point was raised whether the site can be visited for inspection to have real accessibility of premises where work is to be carried out time and again.	It was stated that the site can be inspected any time by any bidder during all working days from Monday to Friday between 1000hrs to 1630 hrs.
(vii)	It was pointed out that the charges for Electricity and Water are also to be borne by the contractor as per one of the condition mentioned in RFP. How it would be possible to ascertain?	It was clarified that for electricity, a sub meter may be installed to monitor the reading which would be charged based on BSES prevailing power rates. As regard water charges either an amount equal to 1% of the total cost excluding tax would be charged. In case the contractor wish to use its own water by calling tanker or keeping water jars, a certificate to the effect that the office water has not been utilized is to be submitted duly verified by the concerned GA officer/empaneled senior expert, then

		the same would not be payable to FSSAI.
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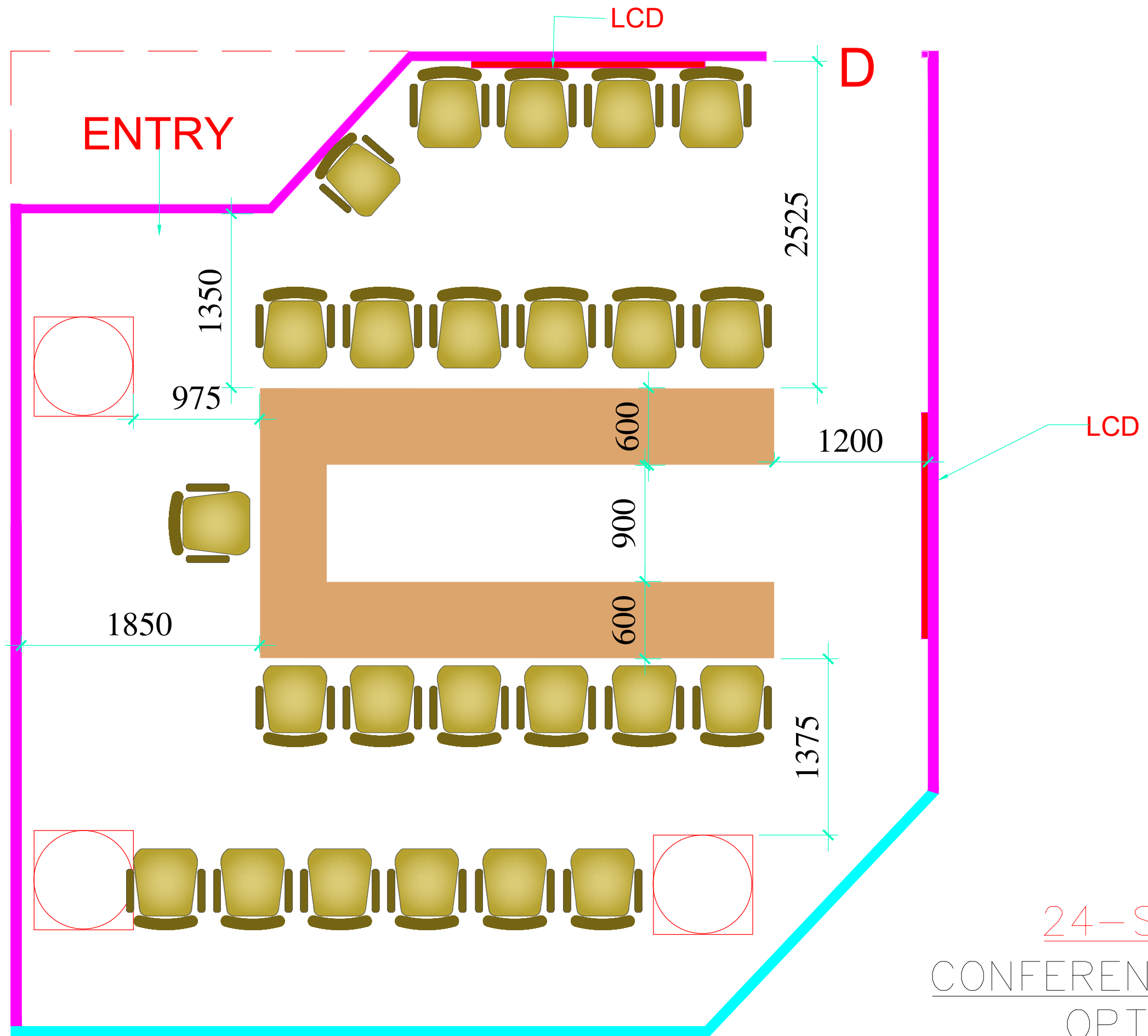
4. It was further clarified that the time limit mentioned is reasonable for work completion. As a consolidated supplier of all works and services i.e. all items, it becomes quite convenient to get the work done smoothly being centralized. The single vendor has to plan its work stages and he will be having freehand by customizing its preferences on supply/installation of items according to their onsite requirement and scope of finishing. This was agreed upon by all the bidders as the provision of unforeseen circumstances viz short supply/strike, natural calamity or pandemic situation etc will prevail in time limit.

5. There being no more points the meeting was adjourned.

Sd/-  
(Ravinder Kumar)  
AD(GA)  
02--07-2021

sd/-  
(Pankaj Gera)  
AD(GA)  
02-07-2021

Sd/-  
(Ved Prakash Rathore)  
Asstt Engr (Civil), CPWD (Retd)  
Empaneled Sr Expert



24-SEATER  
CONFERENCE PLAN -  
OPTION 3

<b>PROJECT</b>	FDA - BHAVAN	<b>CHECKED BY:</b>	MANISH GUPTA	<b>CLIENT :</b>	<b>DES BY :</b>	RUPA
<b>TITLE</b>	FDA BHAVAN - THIRD FLOOR	<b>DATE:</b>	1-02-2021	MMU	CAES	12/18, SITE IV INDUSTRIAL AREA SAHIBABAD GHAZIABAD (UP) Email: caes_mg@hotmail.com Mb: 9811011517, 9312622035
		<b>DWG NO.</b>				